

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. IA 1617/2020 IA 1297/2021 In C.P. (IB)/1268(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: Jai Ambe Enterprise**

**V/s**

**S N Plumbing Pvt. Ltd.**

**Section: 9, 19(2), 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1617/2020 & IA No. 1297/2021**:- Counsel, Sanjay Kumar Ruia appeared for the Applicant. Adv. Biswaksen Panda appeared for the Respondent. Counsel for the Respondent seeks adjournment as the arguing Counsel is not available today. At the request of the Respondent, list the IA No. 1617/2020 & IA No. 1297/2021 on **29.02.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

01.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**